

COURT - I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****Appeal No. 241 of 2016 and
IA Nos. 520 & 361 of 2016****Dated: 10th January, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****Adani Power Maharashtra Ltd. ...Appellant(s)****Vs.****Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for Appellant(s) : Mr. J. J. Bhatt, Sr. Adv.
Ms. Nishtha Kumar
Ms. Poonam Verma a/w
Mr. Manish Kumar
Mr. Malav Deliwala
Mr. Shashank Kumar
Mr. Jignesh L (Reps)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

Mrs. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramni Taneja for R.2

Ms Anushree Bardhan
Ms. Poorva Saigal for R.3

ORDER

It is represented that pleadings are completed. List the matter for hearing on **09.02.2017.**

**(I. J. Kapoor)
Technical Member****(Justice Ranjana P. Desai)
Chairperson**